

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3996
ANSWERED ON:21.03.2013
COMPLAINTS ABOUT FUNCTIONING WORKING OF NCM
Maharaj Shri Satpal

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether any complaints about the functioning/ working of National Commission for Minorities (NCM) have been received by the Government;
- (b) if so, whether several cases/ complaints/petitions of the minorities particularly Muslims received in the NCM were reportedly closed through connivance of some officers in open violation of the mandate given by Section-III of the NCM Act, 1992;
- (c) if so, the details thereof and the reaction of the Government thereto along with the remedial action taken/ proposed to be taken in this regard;
- (d) whether the Chairman of the NCM has also drawn the attention of the Government to this problem; and
- (e) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITYAFFAIRS (SHRI NINONG ERING)

- (a) No, Madam.
- (b) & (c) The National Commission for Minorities examines each case on the basis of applicable provisions, the issues raised, etc. and action taken accordingly.
- (d) No, Madam.
- (e) Does not arise.